यह कुछ सुझाव है साधारण से जिनकी हम मांग करते है। ज़मीन की मांग, आवश्यक वस्तुओं की मांग, बेरोज़गारी भत्ता या रोजगार की मांग, आन्तरिक नागरिक आज़ादी की मांग, जीवनोपयोगी वस्तुओं की मांग, जीवन के अधिकारो की सुरक्षा की मांग, जब ये सवाल पेश किये जाते हैं तो उधर से हमारे मित्र कहते है कि इंदिरा गांधी को स्पेशल कोर्ट में ले जाइये। ले जाओ। लेकिन क्या वही इसका जवाब है? इन सवालों का वह जवाब नही है। आप यह कहते रह जाइयेगा और वह दिन आ रहा है कि जनता कान पकड़कर आपको विदा कर देगी। इसलिए सामाजिक समस्याओं को आप नहीं समझते है तो चुप रहिये। आर० एस० एस० डिल मे ये बातें नही आती।...

(*Interruptions*)

श्री जगदीश प्रसाद माथुर : मास्को में होता तो फांसी दे दी होती। आप यहां दिखाई नही पडते।...

(*Interruptions*)

THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): You can continue your speech the next day allotted for Resolutions.

5 P.M.

MESSAGE FROM THE LOK SABHA

The Multi-State Cooperative Societies Bill, 1977

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 21st July, 1978, has adopted the following Motion extending the time for presentation of the report of the Joint Committee of the Houses on the Multi-State Co-operative Societies Bill, 1977.

MOTION

That this House do extend up to the last day of the next session the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to co-operative societies with objects not confined to one State and serving the interest of members in more than one State."

THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): The House stands adjourned till 11 A.M. on Monday, the 24th July, 1978.

The House then adjourned at two minutes past five of the clock till eleven of the clock on Monday, the 24th July, 1978.

GMGIPMRND—708RS—RSI